

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 259 of 2012 &
I.A. No. 415 of 2012**

Dated : 13th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Punjab State Power Corporation Ltd.

...Appellant (s)

Versus

NTPC & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Manoj Kr. Sharma
Mr. Pradeep Misra

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R.1
Mr. R.B. Sharma for R.7
Mr. S. Vallinayagam for TANGENCO
Mr. Alok Shankar for R.6

ORDER

Pleadings are complete. Post the matter for hearing on

22.03.2013.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg